

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 16th May, 2014

No.HC.VII-348/2012/**2801/A** ### Hon'ble the High Court has been pleased to direct the following **Ubuntu-Linux Master Trainers to attend a 3 Days Refresher Training Programme, scheduled to be held from 05.06.2014 to 07.06.2014 at the Judicial Academy Jharkhand at Ranchi**

Sl No	Name	Designation	Mob. No.	e-mail
1.	Shri Pranjal Das	Registrar (Judl.), Gauhati High Court, Guwahati	09864261164	pdas.law@gmail.com
2.	Shri Darak Ullah	Chief Judicial Magistrate, Jorhat	09859003902	darakullah@gmail.com
3.	Shri Manash Baruah	Chief Judicial Magistrate, Sonitpur, Tezpur	09435487959	rbaruah22@gmail.com
4.	Shri C. Chaturvedy	Addl. Chief Judicial Magistrate, Sivasagar	09864097915	cvedy@aij.gov.in
5.	Shri Yusuf Azaz	Sub Divisional Judicial Magistrate (M), Bilasipara	09864181365	yusufazaz188@gmail.com
6.	Shri Debojit Parasar	Sub Divisional Judicial Magistrate (S), Udalguri	099545-11111	parasardeb@gmail.com
7.	Smti. Tripti Ari	Sub-Divisional Judicial Magistrate (M), Sonari	094350-83170	
8.	Shri Rana Dutta	Munsiff-cum-Judicial Magistrate 1 st Class, Kamrup, Amingaon.	098640-46549	ranadutta21@yahoo.in

The Master Trainers are to carry their officially allotted Laptop with them while attending the programme.

By order,
Sd/- K.S. Pathak
JOINT REGISTRAR (PM & P) / CPC

Memo NO. HC.VII-348/2012/**2802 - 2825/A** , Dated- 16.05.2014

Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy Jharkhand, Ranchi.
2. Shri Talwant Singh, Member Judicial, E-Committee, Supreme Court of India.
3. Shri Ashok T. Ukrani, Member (Management & HR) E-Committee, Supreme Court of India.
4. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Registrar (Vig./Admn.), Gauhati High Court, Guwahati.
7. **Shri Pranjal Das, Registrar (Judl.), Gauhati High Court, Guwahati.**
8. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

9. **The District & Sessions Judge, Kamrup, Amingaon / Jorhat / Sonitpur, Tezpur / Sivasagar / Dhubri / Udalguri. He / she is requested to inform the nominated Judicial Officer(s) of his / her respective District.**
10. The Joint Registrar (Vig./Judl.), Gauhati High Court, Guwahati.
11. The OSD-cum-Jt. Director (Officiating), Judicial Academy, Assam.
12. **Shri Darak Ullah, Chief Judicial Magistrate, Jorhat**
13. **Shri Manash Barua, Chief Judicial Magistrate, Sonitpur, Tezpur.**
14. **Shri C. Chaturvedy, Addl. Chief Judicial Magistrate, Sivasagar**
15. **Shri Yusuf Azaz, Sub Divisional Judicial Magistrate (M), Bilasipara.**
16. **Shri Debojit Parasar, Sub Divisional Judicial Magistrate (S), Udalguri.**
17. **Smti. Tripti Ari, Sub-Divisional Judicial Magistrate (M), Sonari.**
18. **Shri Rana Dutta, Munsiff-cum-Judicial Magistrate 1st Class, Kamrup, Amingaon.**
19. The Deputy Registrar (Finance/ Apptt./G&C), Gauhati High Court, Guwahati.
20. The Systems Analyst, Gauhati High court, Guwahati, He is directed to upload the Notification in the High Court website immediately.
21. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
22. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
23. The Superintendent (Account/ Apptt.), Gauhati High Court, Guwahati.
24. C.A to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST IS NOT IN ORDER OF SENIORITY)


JOINT REGISTRAR (PM & P)/CPC